

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 01
(IB)-1627(PB)/2019

IN THE MATTER OF:

LIC Housing Finance Ltd.

.... Petitioner/Applicant

v.

Victory Infratech Pvt. Ltd.

.... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code (CIRP)

Order delivered on 06.04.2021

CORAM:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant -

For the Respondent -

ORDER

IA-1484/2021

None for the applicant.

List on 11.05.2021.

-sd-

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)

-sd-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

06.04.2021
Ritu Sharma